Closure of industrial units for violating antipollution laws

135. SHRI PAWAN KUMAR BANSAL; Will the PRIME MINISTER be pleased to state;

- (a) the details of industrial unite in the country which have been directed to close down for violating the anti-pollution laws; and
- (b) the number of them which have since installed affluent treatment plants?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VTR SEN): (a) Thirty-seven industries in various States have been directed to close down for violating the anti-pollution laws. Statewise position is enclosed (Statement I). Subject to the industries undertaking to provide required pollution control measures the industries are allowed to re-open.

(b) 1986 industries out of a total of 4,109 polluting industries (both in large and medium sectors) have installed effluent treatment facilities. Statewise information is enclosed (Statement II).

to Questions Statement-1

Closure of Industrial units for violating Anti-Pollution Laws

Si,No. Name	of th	ne sta	te Boz		No. cases ag nst whi injunction havebee obtained	ch ons
1. Audhra P	a de		6.	Nil		
2. Assam	4	27	9	39	Nit	
3. Bihar	*	*	106		Nil	
4. Gujarat			79	(+)	8	
5. Haryana	v.	2	w		Nil	

6. Himachal Pra desh

7. Kerala

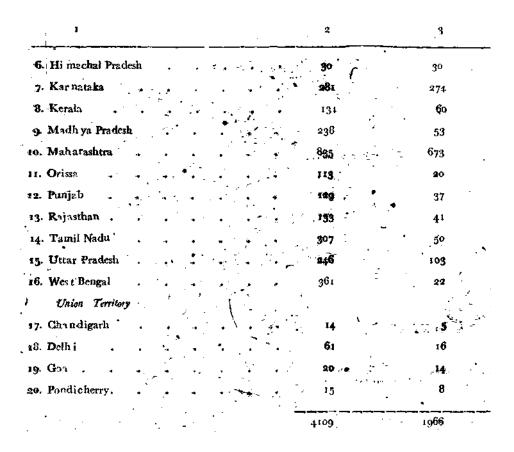
16. Central Board . . . 7

Statement-II

Industrial Pollution Control-I Status-Statewise

State/Union Territory								Number of Polluting Industries (Large & Medium)			Number of provided Treatment		In dustries Effluent facilities
47.	I		:5		-		7		2			3	
1. Andhra	Pradesh								352			112	
2. Assam			Ä						13			12	
3. Bihar		*					(*)		106			21	
4. Gujarat							į,	1	419			366	
5. Haryana					1	100			302			49	

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SSeMfctg up of an atomic power plant In Punjab

136. SHRI PAWAN KUMAR BANSAL: Will the PRIME MINISTER be pleaded to state:

- (a) whether the Central Government have repeatedly received request from the Punjab Government for set-time up an atotnic power plant in the State; (by whether Government have considered the same and" found merit in the demand; and
- (c) whether there is any likelihood of setting up of an atomic power plant *in* Punjab in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT; ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL); (a).'Yes, Sir.

- (b) The Site Selection Committee constituted by the Department of Atomic Energy has assessed sites in Punjab which forms a part of the Northern Electricity Region. The Report of the Committee for the Northern Electrify Region has been submitted.
- (c)' In the immediate future, expansion of the existing station at Rawat-bhata in Rajasthan which also forms a part of the Northern Electricty Region has been approved. A decision on the other sites is yet to be taken.